

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3133
ANSWERED ON:07.12.2007
AGE LIMIT FOR ENROLMENT AS LAWYER
Deora Shri Milind Murlu

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there is a provision¹ of age-limit for enrolment as Advocates under Advocates Act; and
- (b) if so, the details thereof;

Answer

MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ)

- (a) No. Sir;
- (b) Does not arise.